

(c) whether there is any estimate for these escalations, if so, the component-wise escalated estimate thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION (SHRIARJUN RAMMEGHWAL): (a) to (c) Ministry of Finance, Department of Expenditure *vide* O. M. F. No. 1(2)/PF-I/2014(Pt) dated 30.09.2016 communicated the approval for funding of the Polavaram Project by the Central Govt. by stating that it will provide 100% of the remaining cost of the irrigation component only of the project for the period starting from 1.4.2014- the date on which this project was declared as National Project under the Act, to the extent of the cost of the irrigation component on the date.

The Govt. of Andhra Pradesh has submitted revised cost estimates of the Polavaram Project amounting to be ₹58319.06 crore (At 2013-14 price level) to Central Water Commission (CWC) during August, 2017. The revised estimates have been examined by CWC, and observations have been communicated to the Govt. of Andhra Pradesh. Finalization of the component-wise cost is dependent upon the compliances by the State Govt. on the same.

Disaster management plan of Mullaperiyar dam

1108. SHRIMATI KANIMOZHI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION be pleased to state:

(a) whether Government has decided to set up a Special Committee to prepare a disaster management plan to deal with the safety of Mullaperiyar dam according to Supreme Court directions; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION (SHRIARJUN RAMMEGHWAL): (a) and (b) The Ministry of Water Resources, River Development and Ganga Rejuvenation has initiated action for setting up a Special Committee to prepare a disaster management plan for safety of Mullaperiyar Dam, in compliance of Supreme Court's order dated 11.01.2018

Long Term Irrigation Fund

1109. PROF. M. V. RAJEEV GOWDA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION be pleased to state:

(a) whether an additional ₹20,000 crore has been allocated to the Long Term Irrigation Fund as announced in the Union Budget, 2017-18;

- (b) if so, the details thereof;
- (c) if not, the reasons therefor and the additional amount provided for the fund in 2017-18 alongwith the total corpus as on January, 2018; and
- (d) the total amount released from the fund till January, 2018?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (d) During 2016-17, Ninety Nine (99) ongoing Major/Medium Irrigation Projects under Accelerated Irrigation Benefits Programme (AIBP) having potential of 76.03 lakh ha. and estimated cost of ₹ 77595 cr., have been prioritized in consultation with States, for completion in phases by Dec, 2019 along with their Command Area Development & Water Management (CADWM) works. For completion of these projects in a mission mode, funding mechanism under Long Term Irrigation Fund (LTIF) through NABARD has been approved by the Government for both Central and State share as per above estimated cost. NABARD releases Central/State share as per requirements from time to time. Details of amount released during 2016-17 & 2017-8 (till date) under LTIF are as under:

(₹ in Cr.)

Funds released under LTIF	2016-17	2017-18 (till date)
Central Share (priority projects)	3336.88	1889.06
State Share (priority projects)	3334.98	3574.63
Polavaram Project (central grant)	2414.16	1582.56
Total	9086.02*	7046.25#

*In addition central assistance (CA) of ₹924.90 cr. was released from available budgetary allocations.

#In addition release of C A/state share of ₹ 1247 cr. has been recommended to NABARD.

Funds collected under CGF

1110. SHRI B.K. HARIPRASAD: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION be pleased to state:

- (a) the donor-wise details of the total amount of funds collected under the Clean Ganga Fund (CGF) as of January, 2018; and